

Letter No.- NGT-581 /81-7-2023

From,

**Ghanshyam Mishra,**  
Special Secretary  
Environment, Forest and Climate Change,  
Government of Uttar Pradesh.

To,

**The Registrar**  
Hon'ble National Green Tribunal  
Copernicus Marg, New Delhi.

Environment, Forest and  
Climate Change, Section-7

Lucknow: Dated: 21 November, 2023

**Subject:-**Action Taken Report in Compliance of Hon'ble National Green Tribunal order dated 10-11-2023 in OA No.- 687/2023 In re: Air Quality Index in various Cities.

Sir,

In compliance of Hon'ble National Green Tribunal order dated 10-11-2023 in OA No.-687/2023 In re: Air Quality Index in various Cities, the Action Taken Report on behalf of Chief Secretary, State of Uttar Pradesh is being filed and annexed herewith.

It is requested that the said report may be presented before the Hon'ble Tribunal for kind consideration.

**Encl:- As above.**

Yours' Sincerely,

  
(Ghanshyam Mishra)  
Special Secretary.

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 687/2023

In Re: Air Quality Index in various Cities

Action Taken Report on behalf of State of Uttar Pradesh in compliance of the order dated 10.11.2023 passed by Hon'ble National Green Tribunal, New Delhi

1. That Hon'ble Tribunal was pleased to pass the order dated 10.11.2023, which is reproduced here as under:

*"...7. The issue needs to be considered by the concerned authorities with full seriousness as a dip in the air quality has serious adverse effect on the health of general public especially infants and elderly. Thus, we direct all the Chief Secretaries of the States where cities' AQI is dipped or continued to be severe, very poor and poor, to take all possible immediate remedial measures and ensure that the air quality improves in those cities. Let a further action taken report be filed within 10 days by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. "*

2. Hon'ble NGT vide order dated 10.11.2023, considered status of 07 cities of Uttar Pradesh namely Bulandshahar, Ghaziabad, Greater Noida, Noida, Khurja, Jhansi and Lucknow. The status of number of days between 08.11.2023 to 20.11.2023 where AQI has exceeded more than 200 in these considered 07 cities is tabulated below:

<b>S.No.</b>	<b>City</b>	<b>No. of observed Days</b>	<b>No. of Days &gt; 200 (08.11.2023 to 20.11.2023)</b>
1	Ghaziabad	13	11
2	Gr. Noida	13	11
3	Noida	13	11
4	Bulandshahar	13	8
5	Khurja	13	0
6	Lucknow	13	5
7	Jhansi	13	5

3. That apart from the episodic events Air quality of Khurja, Lucknow and Jhansi remained in Good Category for most of the days in the period between 08.11.2023 to 20.11.2023 as compared with previously filed AQI data between 20.10.2023 to 07.11.2023. The air quality of rest of the cities namely, Ghaziabad, Greater Noida Bulandshahar and Noida was adversely affected by the contribution of crop residue burning in upwind state of Punjab as per the data shared in the Decision Support System for Air Quality Management in Delhi, Ministry of Earth Sciences, Govt. of India.
4. That the State is continuously monitoring the immediate actions taken-up at the ground level for control and management of air pollution. Chief Secretary, Government of Uttar Pradesh is also periodically monitoring the actions for air quality management. As informed in the compliance report of State of UP filed on 09.11.2023, Chief Secretary, UP has reviewed the actions taken under various sectors on date 03.10.2023, 11.10.2023, 17.10.2023, 31.10.2023, and 07.11.2023 with Additional Chief Secretaries/ Principal Secretaries of concerned departments and District Magistrate.

5. That the Commission for Air Quality Management in National Capital Region and Adjoining Areas (CAQM) has directed states to submit daily Action Taken Report in the prescribed format vide e-mail dated 03.11.2023 the copy of same is enclosed herewith as **Annexure 1** to this Action Taken Report. State Pollution Control Board is regularly submitting the daily information to CAQM the copy of same is enclosed herewith as **Annexure 2** to this Action Taken Report.
6. That the State of Uttar Pradesh is a pioneer in establishing a Web Portal called Dust App on which every construction site greater than 500 sqm has been mandated to register and periodically upload the self-declaration of dust control measures taken up by the project. The teams of UP Pollution Control Board verify the dust control self-declaration through site inspections and actions are taken in case the violations are found. As per updated information 587 numbers of sites/ projects have registered on web portal as on 20.11.2023 in following 7 identified cities of 5 districts of Uttar Pradesh (Ghaziabad, Gautam Buddh Nagar, Bulandshahar, Lucknow, and Jhansi). During the 01.11.2023 to 20.11.2023, 167 numbers of projects registered on the web portal found to be violating the prescribed norms/ rules/ regulations during the period and Environmental Compensation of ₹550 lakhs have been imposed on all 167 violating projects.
7. That actions as envisaged in Stage III and IV of Graded Response Action Plan (GRAP) are implemented, strict ban on plying of BS III Petrol and BS IV diesel LMVs (4 Wheelers) in Ghaziabad and Gautam Budh Nagar is ensured. Between 01.11.2023 to 20.11.2023; 3,389 numbers of BS III Petrol and BS IV diesel LMVs vehicles

have been challaned/ impounded which were found plying on roads.

8. In compliance to GRAP, all mining activities are closed in NCR-UP. Action against 01 mining project is taken under The Mines and Minerals (Development and Regulation) Act, 1957 (MMDR) and UP Minor Mineral (Concession) Rules, 2021 in Gautam Budh Nagar and 03 Tractors and JCB machines are seized. Action against 01 Building development project is taken in which 02 Dumper and 01 Backhoe loading machine is seized under UP Minor Mineral (Concession) Rules, 2021 in Gautam Budh Nagar.
9. The State is taking up effective steps for crop residue management through various interventions. As informed in the compliance report of State of UP filed on 09.11.2023, State is providing Crop Residue Management (CRM) machines to individual farmers at 50% subsidy and Farm Machinery Banks to Farmers Producers Organizations (FPOs), Farmer Societies, Cooperative Societies, Cane Societies and Panchayats at 80% subsidy under Centrally Sponsored Scheme for promotion of Agricultural Mechanization for In-situ management of Crop Residue. The State is also distributing Bio Decomposer certified by Indian Council of Agricultural Research (ICAR) to the farmers free of cost. Updated Status of Distribution of machines and Bio-decomposer in the State as on 20.11.2023 is as under:

<b>Category</b>	<b>Up to 2022-23</b>	<b>2023-24</b>
CRM Machines to Individual Farmers	44,363	4,439
CRM machines to FPOs, Registered Farmer Societies, NRLM Groups	7,621	362
Land covered and proposed to be covered with Bio- Decomposer (in Acre)	13,22,250	15,99,200

10. The State is ensuring strict enforcement against vehicular pollution in 05 districts which include 07 cities under consideration in UP:

a) In order to eliminate human interface in pollution under control testing, the State is establishing online PUC Centers and getting the vehicles tested through them. The details of online PUC Centers and number of PUCs issued between 01.11.2023 to 20.11.2023 are given below:

<b>District</b>	<b>Total number of PUC Centres</b>	<b>Number of PUCs issued</b>	<b>Number of Non-possession of valid PUC</b>	<b>Penalty Imposed (in ₹ lakh)</b>
Bulandshahar	68	82,322	116	8.64
Gautam Budh Nagar	122	3,59,217	230	14.87
Ghaziabad	210	5,01,488	239	12.74
Jhansi	34	3,19,998	30	9.36
Lucknow	191	75,173	61	4.77

District	Total number of PUC Centres	Number of PUCs issued	Number of Non-possession of valid PUC	Penalty Imposed (in ₹ lakh)
<b>Total</b>	<b>625</b>	<b>13,38,198</b>	<b>676</b>	<b>50.38</b>

b) The Transport Department is also enforcing the measures for control of dust during transport of Construction and Demolition (C&D) material. The details of action taken against vehicles carrying C&D material violating norms in 05 districts which include 07 considered cities of UP between 01.11.2023 to 20.11.2023 is given below:

S.No	District	No. of Trucks carrying construction material without cover	Penalty Imposed (in ₹ lakh)
1	Bulandshahar	25	0.30
2	Gautam Budh Nagar	3	0.00
3	Ghaziabad	12	3.07
4	Jhansi	32	7.73
5	Lucknow	6	0.07
	<b>Total</b>	<b>78</b>	<b>11.17</b>

11. Road Dust Cleaning and suppression frequency is increased as Stage III and IV of Graded Response Action Plan (GRAP) is implemented in the cities with currently available 61 Mechanical Road Sweeping Machines (MRSMs) and 245 Water Sprinklers in 05 districts which include 07 considered cities in UP covering 1,046.02 km and 1,256 km of road per

day respectively. The details of district wise MRSM and Water Sprinkling operations are enclosed herewith as **Annexure 3** to this Action Taken Report.

12. Uttar Pradesh Pollution Control Board is conducting regular inspections to the industries for ensuring emission norms. Details of the inspections conducted, violations observed and penal measures including Environmental Compensation (EC) imposed against defaulting units from 01.11.2023 to 20.11.2023 in 05 districts which include 07 considered cities of UP are under:

<b>S. No.</b>	<b>Status of inspection of industrial units in 05 districts which include 07 considered cities of UP</b>	
1	Number of industries inspected during the period	316
2	Number of Industries found violating	11
3	Number of Units against which EC is imposed	11
4	Amount of EC imposed (in ₹ lakh)	42.40

13. That due to well planned and coordinated efforts by the all concerned Departments/ Agencies in effectively implementing the long term and short term actions for air quality management, the number of Good Days with AQI<200 between 01 April to 20 November has shown improvement as compared to that in the last year in the 07 considered cities as evident from the data given below:

**Comparative Statement of Number of Good Days with  
AQI<200 in 07 identified cities (01 April to 20 Nov)**

S. No.	Cities	No. of Good Days		Percentage Improvement
		FY 2022-23	FY 2023-24	
1	Ghaziabad	135	182	34.82
2	Noida	134	181	35.08
3	Lucknow	199	220	10.55
4	Jhansi	123	212	72.36
5	Khurja	123	196	59.35
6	Bulandshahr	148	212	43.24
7	Greater Noida	135	142	5.19

14. That Commission for Air Quality Management in NCR and adjoining areas, vide Direction No. 77 dated 6<sup>th</sup> October, 2023, issued statutory direction for implementation of the revised schedule of the Graded Response Action Plan (GRAP) with immediate effect as and when orders under GRAP are invoked. The Sub-Committee for invoking actions under the GRAP in its earlier meetings had invoked actions under Stage I, Stage II, Stage III and Stage IV of the GRAP on dated 6<sup>th</sup> October 2023, 21<sup>st</sup> October 2023, 2<sup>nd</sup> November 2023 and 5<sup>th</sup> November 2023 respectively. CAQM vide its order dated 18.11.2023 annexed as **Annexure 4** of this Action Taken Report, revoked the order issued on 5<sup>th</sup> November 2023, for actions under Stage-IV of the GRAP with immediate effect as Delhi AQI reached below the threshold for invoking the GRAP Stage-IV actions. There is a likelihood of sustaining the improvement in AQI. That in compliance to the orders of the CAQM, actions under Stages-I to Stage-III of the GRAP are being implemented, monitored and reviewed by all agencies concerned in the

entire NCR-UP to ensure that the AQI levels do not increase.

15. That the State is committed towards reducing air pollution by taking up effective and well-coordinated steps through all the concerned departments/ agencies in the State.

It is therefore most humbly prayed that this Hon'ble Tribunal may kindly consider this Action Taken Report.

**Format for reporting action under Stage-III of GRAP in NCR**

Date under report:

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
1	1	1	
2	2	2	
3	3	3	

**Banning of C&D Activities**

Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks

**Banning of Stone Crushers**

Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks

**Banning of Mining Activities**

Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks



पत्रांक: 958/स्व0 प्र0-194/23

दिनांक:- 04-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक आप अपने ईमेल दिनांक 03.11.2023 का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

(उत्सव शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

क्षेत्रीय अधिकारी

**Format for reporting action under Stage-III of GRAP in NCR**

Date under report: 04-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

<b>District</b>	<b>Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts</b>	<b>No. of such vehicles found plying on roads</b>	<b>Action taken (Nos. of vehicles challaned/ impounded)</b>	<b>Remarks</b>
Ghaziabad	BS-III- 163115 BS-IV- 75651	-	-	Team constituted for field inspection
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	32	32	-

**Banning of C&D Activities**

<b>District</b>	<b>Total No. of ongoing C&amp;D projects registered on the web-portal</b>	<b>No. of projects where construction was continued</b>	<b>Action taken (No. of sites)</b>	<b>Remarks</b>
Ghaziabad	147	3	3	Environmental Compensation of Rs. 5,80,000/- imposed against 03 defaulter (Only 01 registered on portal)
Hapur	05	NIL	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	39	EC of Rs. 25,80,000/- imposed against 42 violators	Environmental Compensation of Rs. 25,80,000/- imposed against 42 defaulters (Only 01 defaulter registered on portal)

Meerut	01 (NHAI)	02	0	Sprinkling and antismog gun deployed
Baghpat	04 (NCRTC)	04	00	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA

**Banning of Stone Crushers**

<b>District</b>	<b>Total No. of Stone Crushing units</b>	<b>No. of units where operation was continued</b>	<b>Action taken (No. of units)</b>	<b>Remarks</b>
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA

**Banning of Mining Activities**

<b>District</b>	<b>Total No. of ongoing mining projects</b>	<b>No. of sites where activities were continued</b>	<b>Action taken (No. of sites)</b>	<b>Remarks</b>
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	Nil	NA	01 illegal earth mining activity identified. 03 Tractors and JCB Machine seized in PS Sector-126 and action
	2 sand mining project	Nil	NA (Action against 01 illegal sites taken)	

				taken in MMDR Act 1957 and UP Minor Mineral (Concession) Rules, 2021
Meerut	Nil	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA

The information has been collated on basis of information received from concerned Regional offices of the State Board.

*Handwritten signature and date: 4/11/23*



**Format for reporting action under Stage-III of GRAP in NCR**

Date under report: 05-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	71	71	Ghaziabad ARTO data has been changed BS-III & BS-IV
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	25	25	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 25,00,000/- imposed against 01 defaulter
Hapur	05	NIL	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	22	EC of Rs. 1,65,60,000/- imposed against 22 violators	Environmental Compensation of Rs. 1,65,60,000/- imposed against 22 defaulters (Only 01 defaulter registered on portal)

Meerut	Nil	NA	NA	-
Baghpat	Nil	NA	NA	-
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>595</b>	<b>23</b>	<b>23</b>	<b>EC Rs. 1,90,60,000/-</b>

**Banning of Stone Crushers**

<b>District</b>	<b>Total No. of Stone Crushing units</b>	<b>No. of units where operation was continued</b>	<b>Action taken (No. of units)</b>	<b>Remarks</b>
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	Nil	NA	-
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

The information has been collated on basis of information received from concerned Regional offices of the State Board.



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क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा

REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA



पत्रांक: ७४४/सा.प.ब.- 194/23

दिनांक:- 06-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

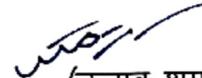
**विषय:-ग्रेप स्टेज-IV के दौरान एन.सी.आर. क्षेत्र उ०प्र० की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ०प्र० राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

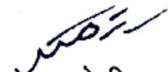
संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम. *oc*

**Format for reporting action under Stage-III of GRAP in NCR**

Date under report: 06-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	20	20	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	08	08	-

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**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 50,000/- imposed against 01 defaulter
Hapur	05	NIL	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	08	EC of Rs. 57,40,000/- imposed against 08 violators	Environmental Compensation of Rs. 57,40,000/- imposed against 08 defaulters (Only 01 defaulter registered on portal)
Meerut	NHAI-03 NCRTC-05(RRTS)	03 04	0 0	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed

	Others Buildings-16	00	0	All running projects were communicated to close down
Baghpat	DSDEC-04 Packages (NH)	04	0	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>623</b>	<b>21</b>	<b>09</b>	<b>EC Rs. /- 57,90,000/-</b>

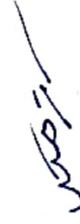
**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	Nil	NA	-
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

The information has been collated on basis of information received from concerned Regional offices of the State Board.



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क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा  
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA



पत्रांक: 1001/सा०च०-1941/23

दिनांक:- 07-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-**ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 07-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	31	31	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	15	15	-

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**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 50,00,000/- imposed against 01 defaulter
Hapur	05	NIL	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	08	EC of Rs. 8,50,000/- imposed against 08 violators	Environmental Compensation of Rs. 8,50,000/- imposed against 08 defaulters

Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	Nil	NA	NA
Baghpat	DSDEC-04 Packages (NH)	Nil	NA	NA
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>623</b>	<b>09</b>	<b>09</b>	<b>EC Rs. /- 58,50,000/-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	Nil	NA	-
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on Order** being issued for discontinuation of physical classes up to Class 9.

The information has been collated on basis of information received from concerned Regional offices of the State Board.



पत्रांक: 1006 / सां प०-194/23

दिनांक:- 08-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-** ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 08-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	42	42	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	14	14	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 25,00,000/- imposed against 01 defaulter
Hapur	05	NIL	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	64	EC of Rs.5,30,000/- imposed against 64 violators	Environmental Compensation of Rs. 5,30,000/- imposed against 64 defaulters

Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	03 04(Completed-1) 00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down
Baghpat	DSDEC-04 Packages (NH) Other Buildings-01	04	0	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>619</b>	<b>72</b>	<b>65</b>	<b>EC Rs. /- 30,30,000/-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	0	02 damphur and 01 backhoe loading machine sized in P.S. Sector 126	During illegal activities in Sector-94 the crushing of demolish building materials, pebbles materials, building concrete slab bolder, those vehicle and machinery etc was U.P. Minor Mineral (Concession) rule 2021
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.





पत्रांक: 1024 / सां प्र-194/23

दिनांक:-09-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III / IV of GRAP in NCR**

Date under report: 09-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	29	29	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	563	563	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 50,000/- imposed against 01 defaulter
Hapur	05	00	00	NA
Gautam Buddha Nagar Noida/Gr. Noida	425	05	EC of Rs.51,000/- imposed against 5 violators	Environmental Compensation of Rs. 51,000/- imposed against 5 defaulters
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed

Baghpat	DSDEC-04 Packages (NH)	00	00	00	00	00	00	00	All running projects were communicated to close down
Bulandshahar	Other Bulidings-01	00	00	00	00	00	00	00	01 Project is closed since long
	13	Nil	Nil	Nil	Nil	Nil	NA	NA	NA
Muzaffarnagar	04	Nil	Nil	Nil	Nil	Nil	NA	NA	NA
Shamli	01	Nil	Nil	Nil	Nil	Nil	NA	NA	NA
<b>Total</b>	<b>624</b>	<b>06</b>	<b>EC Rs. /- 1,01,000/-</b>						

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
Ghaziabad	03	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

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**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.







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क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा  
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA



पत्रांक: 1029 / सां.प.ब. - 194/23

दिनांक: - 10-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय: - ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्काल में अवगत कराना है कि ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक: - यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम. o/c

**Format for reporting action under Stage-III / IV of GRAP in NCR**

Date under report: 10-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	23	23	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	542	542	-

099

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	05	EC of Rs.1,40,000/- imposed against 05 violators	Environmental Compensation of Rs. 1,40,000/- imposed against 05 defaulters
Meerut	NHAI-03 NCRTC-05(RRTS)	00	00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed

	Others Buildings-16		00	All running projects were communicated to close down Sprinkling and antismog gun deployed
Baghpat	DSDEC-04 Packages (NH)	00	00	
	Other Buildings-01	00	00	01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>05</b>	<b>05</b>	<b>EC Rs. /- 1,40,000/-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**662**

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.





पत्रांक: 1032/सा0 प0-194/2023

दिनांक:- 11-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम

**Format for reporting action under Stage-III/ IV of GRAP in NCR**Date under report: 11-11-2023**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	22	22	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	508	508	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	02	EC of Rs.20,000/- imposed against 02 violators	Environmental Compensation of Rs. 20,000/- imposed against 02 defaulters
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed

				All running projects were communicated to close down
Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00	00	Sprinkling and antismog gun deployed
		00	00	01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>02</b>	<b>02</b>	<b>EC Rs. /- 20,000/-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

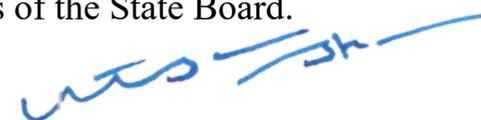
**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.





पत्रांक: 1033 / सा0पत्रा0-194 / 2023

दिनांक:-12-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ / बुलन्दशहर / गाजियाबाद / मुजफ्फरनगर / ग्रेटर नोएडा को सूचनार्थ।

क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 12-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	15	15	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	395	395	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00	00	Sprinkling and antismog gun deployed
		00	00	01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.

पत्रांक: 1034 / सा0पत्रा0-194 / 2023

दिनांक:-13-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय



(उत्सव शर्मा)  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।



क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 13-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	0	0	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	124	124	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00 00	00 00	Sprinkling and antismog gun deployed 01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.





पत्रांक: 1037/सां प्र-194/23

दिनांक:- 14-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

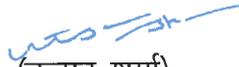
**विषय:-** ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 14-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	13	13	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	66	66	-

677

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antimog gun deployed Sprinkling and antimog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00	00	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	00	01 Project is closed since long NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Bagpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI - IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.

पत्रांक: 1038 / सा0पत्रा0-194 / 2023

दिनांक:-15-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय



(उत्सव शर्मा)  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।



क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 15-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	11	11	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	107	107	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00 00	00 00	Sprinkling and antismog gun deployed 01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.

**684****क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा****REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA****पत्रांक: 104 / सा0पत्रा0-194 / 2023****दिनांक:-16-11-2023**

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

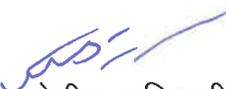
संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 16-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	15	15	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	122	122	-

**685**

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	0	0	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

Baghpat	DSEEC-04 Packages (NH) Other Buildings-01	00	00	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	00	01 Project is closed since long NA
Muzaffarnagar	04	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI - IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.

**688**

क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा  
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA



पत्रांक: 1047 / सा0पत्रा0-194 / 2023

दिनांक:-17-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

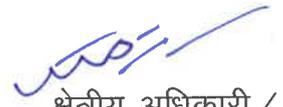
संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III / IV of GRAP in NCR**

Date under report: 17-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	13	13	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	209	209	-

689

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs 50,000/- imposed against 01 Defaulter. Not registered Dust Portal.
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed

					All running projects were communicated to close down
Baghpat	DSDDEC-04 Packages (NH) Other Buildings-01	00 00	00	00	Sprinkling and antismog gun deployed 01 Project is closed since long
Bulandshahar	13	Nil	Nil	NA	NA
Muzaffarnagar	15	Nil	Nil	NA	NA
Shamli	01	Nil	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.



**693****क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा****REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA****पत्रांक: 1053/सा0पत्रा0-194/2023****दिनांक:-18-11-2023**

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

  
(उत्सव शर्मा)  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

  
क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 18-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	21	21	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	301	301	-

694

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	00	00	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	02	02	Environmental Compensation of Rs. 55,000/- imposed against 02 defaulters
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antimog gun deployed Sprinkling and antimog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Buildings-01	00	00	Sprinkling and antismog gun deployed
Bulandshahar	13	Nil	00	01 Project is closed since long NA
Muzaffarnagar	15	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	Nil	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**696**

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.



पत्रांक: 1057 / सा0पत्रा0-194 / 2023

दिनांक:-19-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रेप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय



(उत्सव शर्मा)  
क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।



क्षेत्रीय अधिकारी /  
नोडल-सी.ए.क्यू.एम

**Format for reporting action under Stage-III/ IV of GRAP in NCR**

Date under report: 19-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	17	17	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	-	-	-

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	01	01	Environmental Compensation of Rs. 50,000/- imposed against 01 defaulters
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

Baghpat	DSDEC-04 Packages (NH) Other Bulidings-01	00 00	00 00	Sprinkling and antismog gun deployed 01 Project is closed since long
Bulandshahar	13	Nil	NA	NA
Muzaffarnagar	15	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

**Banning of Stone Crushers**

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	Nil	NA	NA	NA
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Ghaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.



पत्रांक: 1062/सा0पत्रा0-194/2023

दिनांक:-20-11-2023

सेवा में,

श्री आर.के. अग्रवाल, निदेशक,  
राष्ट्रीय राजधानी क्षेत्र और निकतवर्ती क्षेत्रों  
में वायु गुणवत्ता प्रबन्धन आयोग,  
नई दिल्ली।

**विषय:-ग्रैप स्टेज-III के दौरान एन.सी.आर. क्षेत्र उ0प्र0 की दैनिक सूचना प्रेषण के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि ग्रैप स्टेज-III/IV के दौरान एन.सी.आर. क्षेत्र में आच्छादित उ0प्र0 राज्य के 08 जनपदों से सम्बन्धित वांछित सूचनायें निर्धारित प्रारूप पर संकलित कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-यथोपरि।

भवदीय

(उत्सव शर्मा)

क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

प्रतिलिपि:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ/बुलन्दशहर/गाजियाबाद/मुजफ्फरनगर/ग्रेटर नोएडा को सूचनार्थ।

क्षेत्रीय अधिकारी/  
नोडल-सी.ए.क्यू.एम.

**Format for reporting action under Stage-III / IV of GRAP in NCR**

Date under report: 20-11-2023

**Ban on plying of BS-III Petrol / BS-IV Diesel LMVs**

District	Total No. of BS-III Petrol/ BS-IV Diesel LMVs registered in each of the identified districts	No. of such vehicles found plying on roads	Action taken (Nos. of vehicles challaned/ impounded)	Remarks
Ghaziabad	BS-III- 110691 BS-IV- 22856	15	15	-
Gautam Buddha Nagar	BS-III- 56959 BS-IV- 25323	-	-	-

702

**Banning of C&D Activities**

District	Total No. of ongoing C&D projects registered on the web-portal	No. of projects where construction was continued	Action taken (No. of sites)	Remarks
Ghaziabad	147	00	00	-
Hapur	05	00	00	-
Gautam Buddha Nagar Noida/Gr. Noida	425	00	00	-
Meerut	NHAI-03 NCRTC-05(RRTS) Others Buildings-16	00	00 00 00	Sprinkling and antismog gun deployed Sprinkling and antismog gun deployed All running projects were communicated to close down

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Baghpat	DSDEC-04 Packages (NH) Other Buildings-01	00	00	Sprinkling and antismog gun deployed
Bulandshahar	13	00	00	01 Project is closed since long
Muzaffarnagar	15	Nil	NA	NA
Shamli	01	Nil	NA	NA
<b>Total</b>	<b>624</b>	<b>00</b>	<b>00</b>	<b>-</b>

### Banning of Stone Crushers

District	Total No. of Stone Crushing units	No. of units where operation was continued	Action taken (No. of units)	Remarks
Ghaziabad	Nil	NA	NA	NA
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar	Nil	NA	NA	NA
Noida/Gr. Noida				
Meerut	Nil	NA	NA	NA
Baghpat	Nil	NA	NA	NA
Bulandshahar	Nil	NA	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	Nil	NA	NA	NA
<b>Total</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>

**Banning of Mining Activities**

District	Total No. of ongoing mining projects	No. of sites where activities were continued	Action taken (No. of sites)	Remarks
<b>Chaziabad</b>	<b>03</b>	<b>Nil</b>	<b>NA</b>	<b>NA</b>
Hapur	Nil	NA	NA	NA
Gautam Buddha Nagar Noida/Gr. Noida	20 mining permits granted for building development projects	NA	NA	NA
	2 sand mining project	Nil	NA	
Meerut	01	NA	NA	NA
Baghpat	01	No	NA	NA
Bulandshahar	02	Nil	NA	NA
Muzaffarnagar	Nil	NA	NA	NA
Shamli	04	Nil	NA	NA
<b>Total</b>	<b>13 sand/mineral 20 building project</b>	<b>Nil</b>	<b>NA</b>	<b>-</b>

704

**Action taken on** discontinuing physical classes for children upto class V and even for classes VI – IX, class XI and conduct lessons in an online mode. Order being issued for discontinuation of physical classes up to Class 9.

**Action taken on** No action.

The information has been collated on basis of information received from concerned Regional offices of the State Board.

<b>Mechanical Road Sweeping Machines/ Water Sprinklers</b>
--

Sr. No.	District	No. of Mechanised Road Sweeping Machines Currently Operating/ Existing	Average Length of Road Covered (in km/day)	No. of Mechanised Water Sprinkling Machines Currently Operating/ Existing	Average Length of Road Covered (in km/day)
1	Bulandshahar	4	8	4	-
2	Gautam Budh Nagar	18	492.75	159	718
3	Ghaziabad	16	50.27	34	63
4	Lucknow	21	480	45	450
5	Jhansi	2	15	3	25
	<b>Total</b>	<b>61</b>	<b>1046.02</b>	<b>245</b>	<b>1256</b>



सत्यमेव जयते

706

राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्र  
वायु गुणवत्ता प्रबंधन आयोग  
Commission for Air Quality Management in  
National Capital Region and  
Adjoining Areas

Annexure 4



No.120017/27/GRAP/2021/CAQM

November 18, 2023

**ORDER**

**Sub.: Revocation of Actions under Stage-IV ('Severe+' Air Quality) of revised Graded Response Action Plan in Delhi-NCR.**

The Commission for Air Quality Management in NCR and adjoining areas, vide Direction No. 77 dated 6<sup>th</sup> October, 2023, issued statutory direction for implementation of the revised schedule of the Graded Response Action Plan (GRAP) with immediate effect as and when orders under GRAP are invoked. The same is also available on the CAQM website (caqm.nic.in).

2. The Sub-Committee for invoking actions under the GRAP in its earlier meetings had invoked actions under Stage I, Stage II, Stage III and Stage IV of the GRAP on dated 6<sup>th</sup> October 2023, 21<sup>st</sup> October 2023, 2<sup>nd</sup> November 2023 and 5<sup>th</sup> November 2023 respectively.

3. The sub-Committee in its meeting held on November 18, 2023 further reviewed the air quality scenario in the region as well as the IMD/IITM forecasts for meteorological conditions and air quality index of Delhi and observed as under:

- (i) The GRAP is an emergency response action plan invoked with a view to arrest further deterioration of adverse air quality scenario in NCR.
- (ii) Restrictions under GRAP Stage-IV are disruptive and impact a large number of stakeholders and public at large.
- (iii) In wake of the Delhi AQI falling 'Severe +' Category (AQI >450), the GRAP Stage-IV actions were invoked on 5<sup>th</sup> November 2023 based on the AQI.
- (iv) As the present AQI level of Delhi is around 322 (Very Poor) recorded at 2:00 PM which is about 128 AQI points below the threshold for invoking the GRAP Stage-IV actions (Delhi AQI > 450) and preventive/mitigative/ restrictive actions under all Stages up to Stage-IV are underway, there is a likelihood of sustaining the improvement in AQI. The forecast by IMD/ IITM also do not indicate any steep degradation further.

4. The sub-Committee, accordingly, hereby decides to revoke the order, issued on 5<sup>th</sup> November 2023, for actions under Stage-IV of the GRAP with immediate effect. Actions under Stages-I to Stage-III of the GRAP shall however remain invoked and be implemented, monitored and reviewed by all agencies concerned in the entire NCR to ensure that the AQI levels do not slip further to the 'Severe' / 'Severe +' category.

17 वी मंजिल, जवाहर व्यापार भवन (एस. टी.सी. बिल्डिंग), टॉलस्टॉय मार्ग, नई दिल्ली-110001

दूरभाष : 011-23701213, ई -मेल : caqm-ncr@gov.in

17<sup>th</sup> Floor, Jawahar Vyapar Bhawan (STC Building), Tolstoy Marg, New Delhi-110001

Tel:011-23701213, E-mail: caqm-ncr@gov.in

5. The sub-Committee shall be keeping a close watch on the air quality scenario and may take appropriate decisions depending on the air quality, as recorded from time to time, and the forecasts made by IMD/IITM to this effect.



(R.K. Agrawal)  
Director (Technical)  
(Member & Convenor of Sub-Committee on GRAP)

**To:**

1. The Chief Secretary, Government of Uttar Pradesh, 101, Lok Bhawan, U. P. Civil Secretariat, Vidhan Sabha Marg, Lucknow – 226 001.
2. The Chief Secretary, Government of Rajasthan, Government Secretariat, Jaipur, Rajasthan – 302 005.
3. The Chief Secretary, Government of Haryana, 4<sup>th</sup> Floor, Civil Secretariat, Sector – 1, Chandigarh.
4. The Chief Secretary, Government of NCT of Delhi, 3<sup>rd</sup> Floor, Delhi Secretariat, I. P. Estate, New Delhi – 110 002.
5. Additional Chief Secretary/Principal Secretary, Department of Environment, Uttar Pradesh.
6. Additional Chief Secretary, Department of Environment, Room No. 335, 3<sup>rd</sup> Floor, Haryana New Secretariat, Sector 17, Chandigarh.
7. Additional Chief Secretary / Principal Secretary, Department of Environment, Government of NCT of Delhi, Room No. 801, 8<sup>th</sup> Floor, B Wing, Delhi Secretariat, Delhi - 110002.
8. Principal Secretary, Department of Environment, Room No. 4224, 2<sup>nd</sup> Floor, Main Building, Government of Rajasthan Sectt. Jaipur.
9. Principal Secretary, Department of Transport, Government of Uttar Pradesh, Room No. 701, Bapu Bhawan, Hazratganj, Lucknow, Uttar Pradesh
10. Addl. Chief Secretary, Department of Transport, Govt. of Rajasthan, Room No. 4102, Main Building, Rajasthan Sachivalya, Jaipur, Rajasthan.
11. Principal Secretary, Department of Transport, Government of Haryana, Room No. 621, 6<sup>th</sup> Floor, New Secretariat Bldg. Sector 17, Chandigarh.
12. Principal Secretary cum Commissioner, Department of Transport, Government of NCT of Delhi 5/9, Under Hill Road. Ludlow Castle, Civil Lines, Delhi – 110054.
13. Principal Secretary, Urban Local Bodies, Uttar Pradesh, 201, Lok Bhawan, Lucknow, Uttar Pradesh.
14. Principal Secretary, Urban Local Bodies, Rajasthan, Food Building, Secretariat Jaipur, Rajasthan.
15. Principal Secretary, Urban Local Bodies, Haryana, 506, 5<sup>th</sup> Floor, New Civil Secretariat, Sector 17, Chandigarh.
16. Commissioner of Police, Delhi, New Police Hqrs., Jaisingh Road, New Delhi.
17. Director General of Police, Uttar Pradesh, Police Headquarters, 9<sup>th</sup> Floor, Tower -2, Gomti Nagar Ext., Shaheed Path, Lucknow, Uttar Pradesh.
18. Director General of Police, Rajasthan, Police Headquarters, Lal Kothi, Tonk Road, Jaipur, Rajasthan.
19. Director General of Police, Haryana, Police Headquarters, Sector-6, City-Panchkula, Haryana -134109.
20. Special Commissioner of Police (Traffic) Delhi, Delhi Police New Headquarters, Tower-I, 3<sup>rd</sup> Floor, Jaisingh Road, New Delhi.
21. Addl. Director General of Police, (Traffic) Uttar Pradesh, Police Headquarters, Signature Bldg. Gomati Nagar Vistar, Lucknow, Uttar Pradesh.

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22. Addl. Director General of Police (Traffic), Rajasthan, Room No. 740, Police Headquarters, Nehru Palace, Tonk Road, Jaipur, Rajasthan.
23. Inspector General of Police (Traffic & Highways), Haryana, Sector-7, Karnal, Haryana.
24. Chairman, National Highway Authority of India (NHAI), G 5&7, Sector 10, Dwarka, New Delhi – 110075.
25. Vice-Chairman, Delhi Development Authority (DDA), B Block, 1<sup>st</sup> Floor, Vikas Sadan, INA, New Delhi – 110023.
26. Chairman, New Delhi Municipal Council (NDMC), Palika Kendra, Parliament Street, New Delhi – 110001.
27. Commissioner, Municipal Corporation of Delhi, Civic Centre, 4<sup>th</sup> Floor, Minto Road, Delhi - 110002
28. Engineer in chief (E in C-I,II, III) Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi 110002
29. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar Road, Delhi Cantonment, Delhi 110010.
30. Chairman, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
31. Chairman, Uttar Pradesh Pollution Control Board, T C, 12 V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh.
32. Chairman, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan – 302004.
33. Chairman, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana - 134109.
34. Chairman, Delhi Pollution Control Committee, 6<sup>th</sup> Floor, C Wing, Delhi Secretariat, IP Estate, Delhi – 110002.
35. Engineer-in-Chief, Public Work Department (PWD), Delhi, 12<sup>th</sup> Floor, Maso Building, Indraprastha Estate, New Delhi-110002.
36. Engineer-in-Chief, Public Works Department, Haryana, Nirman Sadan, Plot No.1, Dakshana Marg, Sector -33 A, Haryana PWD (B&R), Chandigarh.
37. Engineer-in-Chief, Public Works Department, Rajasthan, 170, Kamala Nehru Nagar, Ganpati Nagar, Jaipur, Rajasthan – 302007.
38. Engineer In Chief, U.P. Public Works Department, Nirman Bhavan, 96 M.G. Marg, Opp. Raj Bhavan, Lucknow-226001.
39. CMD, NTPC, NTPC Bhawan, SCOPE Complex, Institutional Area, Lodhi Road, New Delhi – 110003.
40. Managing Director, DMRC Ltd., Metro Bhawan, Brigade Lane, Barakhamba Road, New Delhi – 110 001.
41. Managing Director & CEO, DIMTS, 8th Floor, A Block, IT Park Road, Metro Vihar, Shastri Park, Shahdara, New Delhi, Delhi -110053.
42. Managing Director, National Capital Region Transport Corporation, Gati Shakti Bhawan, INA, New Delhi – 110023.
43. Chairman cum Managing Director, NBCC Bhawan, Lodhi Rd, New Delhi - 110003

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44. Chairman, New Okhla Industrial Development Authority (NOIDA), Main Administrative Bldg. Sector 6, NOIDA, Uttar Pradesh.
45. Chairman, Greater Noida Industrial Development Authority, Plot No. 01, Knowledge Park -04, Greater NOIDA, Gautam Budh Nagar, UP – 201308.
46. Vice Chairman, Ghaziabad Development Authority, Vikas Path, Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
47. Chief Executive Officer, Gurugram Metropolitan Development Authority, Metro Station, Plot No3, Sector 44, Near HUDA City Centre, Gurugram, Haryana.
48. Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.
49. Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomati Nagar, Lucknow, Uttar Pradesh – 226010.
50. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongari, Jaipur, Rajasthan – 302004.
51. Member Secretary, Haryana Pollution Control Board, C-11, Sector 6, Panchkula, Haryana – 134109.
52. Member Secretary, Delhi Pollution Control Committee, 6<sup>th</sup> Floor, C Wing, Delhi Secretariat, I P Estate, Delhi – 110002.
53. Chief Engineer, Urban Local Bodies, Haryana, Directorate of Urban Local Bodies, Bays No. 11-14, Sector 4, Panchkula, Haryana – 134112.
54. Chief Engineer, Directorate of Urban Local Bodies, Plot No. 18, Sector-7, Gomati Nagar, Uttar Pradesh.
55. Chief Engineer, Directorate of Urban Local Bodies, 22 Godam, Near Shiv Line Fatak, Jaipur, Rajasthan.
56. The Deputy Commissioner, Central Delhi, 14, Daryaganj, New Delhi – 110002.
57. The Deputy Commissioner, East Delhi, L M Bund, Shastri Nagar, Delhi – 110031.
58. The Deputy Commissioner, New Delhi, 12/1, Jam Nagar House, Sahajahan Road, New Delhi – 110011.
59. The Deputy Commissioner, North Delhi, Alipur, Delhi – 110036.
60. The Deputy Commissioner, North East Delhi, DC Office Complex, Nand Nagari, Opposite Gagan Cinema, Delhi – 110093.
61. The Deputy Commissioner, North West Delhi, O/o of the Deputy Commissioner, Kanjhawala, Delhi – 110081.
62. The Deputy Commissioner, Shahdra, Nand Nagari, Opposite Gagan Cinema, Delhi - 110093.
63. The Deputy Commissioner, South Delhi, M B Road, Saket, New Delhi 110068.
64. The Deputy Commissioner, South East Delhi, Old Gargi College Building, Lajpat Nagar-IV, New Delhi – 110024.
65. The Deputy Commissioner, South West Delhi, Old Terminal Tax Building, Kapashera, New Delhi- 110037.

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66. The Deputy Commissioner, West Delhi, Plot No. 3, Shivaji Palace, Near West Mall Gate, Raja Garden, New Delhi – 110027.
67. The District Magistrate, Meerut, Office of the District Magistrate, Collectorate, District Meerut, Uttar Pradesh – 250002.
68. The District Magistrate, Ghaziabad, District Magistrate Office, Collectorate, Rajnagar, Ghaziabad, Uttar Pradesh – 201001.
69. The District Magistrate, Shamli, Bara bazar, Shamli, Uttar Pradesh - 247776
70. The District Magistrate, Bulandshahr Collectorate, Bulandshahr, Uttar Pradesh – 203001.
71. The District Magistrate, Muzaffarnaga, Collectorate, (Near Prakash Chowk), District – Muzaffarnagar, Uttar Pradesh -251001.
72. The District Magistrate, Hapur, Collectorate, Hapur, Uttar Pradesh - 245101.
73. The District Magistrate, Baghpat, Collectorate, Baghpat, Uttar Pradesh - 250619.
74. The District Magistrate, Gautam Budhha Nagar, Tulsi Marg, Pocket G, Sector -27, Noida, Gautam Budhha Nagar, Uttar Pradesh -201301.
75. The Deputy Commissioner, Rohtak, Mini Secretariat, District Rohtak, Haryana - 124001.
76. The Deputy Commissioner, Gurugram, First Floor, Mini Secretariat, Gurugram
77. The Deputy Commissioner, Sonapat, Mini Secretariat, District Sonapat, Haryana – 131001.
78. The Deputy Commissioner, Panipat, 1st Floor, Mini Secretariat, District Panipat, Haryana – 132103.
79. The Deputy Commissioner, Karnal, Mall Road, Karnal, District Karnal, Haryana – 132001.
80. The Deputy Commissioner, Faridabad, Room No.- 111, 1st Floor, Mini Secretariat, Sec-12, Faridabad -121004.
81. The Deputy Commissioner, Bhiwani, Commissioners' Office, Bhiwani, Haryana -**127021**.
82. The Deputy Commissioner, Rewari, Mini Secretariat, Bawal Road, Rajiv Chowk, Rewari, Haryana – 123401.
83. The Deputy Commissioner, Mahendragarh 1st Floor Mini Secretariat, Narnaul, Mahendragarh, Haryana.
84. The Deputy Commissioner, Palwal, Room No-201, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
85. The Deputy Commissioner, Nuh, Second Floor, Mini Secretariat Nuh, Haryana – 122107.
86. The Deputy Commissioner, Jhajjar, Mini Secretariat, DC Office, Jhajjar, Haryana – 124103.
87. The Deputy Commissioner, Charkhi Dadri, Mini Secretariat, Charkhi Dadri, Haryana.
88. The Deputy Commissioner, Jind, O/o Deputy Commissioner, Mini Secretariat, Jind, Haryana -126102.

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89. The District Collector & Magistrate, Collectorate, Rajendra Nagar, Bharatpur, Rajasthan – 321001.
90. The District Collector & Magistrate, Mohalla Ladiya, Alwar, Rajasthan – 301001.
91. The Commissioner, Meerut Nagar Nigam, Near Ghanta Ghar, Kaiser Ganj Road, Meerut – 250002.
92. The Commissioner, Ghaziabad Nagar Nigam, Navyug Market, Opp. Old Bus Stand, Ghaziabad, Uttar Pradesh – 201001.
93. The Chairman, Nagar Palika Parishad Shamli Mill Road, Shamli, Uttar Pradesh – 247776.
94. The Chairman, Nagar Palika, Bulandshahr, Uttar Pradesh.
95. The Chairman, Nagar Palika Parishad, SD Area, Muzaffarnagar, Uttar Pradesh – 251002.
96. The Chairman, Nagar Palika Parishad, Hapur, Lothi Gate Nagar, Atarpura Chopla, Hapur, Uttar Pradesh – 245101.
97. The Chairman, Nagar Palika Prishad, Baghpat, Uttar Pradesh.
98. Chief Executive Officer, Gautam Budhha Nagar, Uttar Pradesh.
99. The Commissioner, Municipal Corporation Rohtak, Ambedkar Chowk, M C Office, Opp. BSNL Office, Rohtak, Haryana – 124001.
100. The Commissioner, Municipal Corporation, Sonapat, Near Railway Station, Railway Road, Sonapat, Haryana – 131001.
101. The Commissioner, Municipal Corporation Panipat, Tau Devi Lal Complex, Railway Road, Panipat, Haryana – 132103.
102. The Commissioner, Municipal Corporation Karnal, Sector-12, (near Mini Secretariat), Urban State, Karnal, Haryana – 132001.
103. The Commissioner, Municipal Corporation Faridabad, B.K Chowki, New Industrial Town, Faridabad, Haryana – 121001.
104. The Commissioner, Municipal Corporation Gurugram, C 1, Info City, Sector 34, Gurugram, Haryana -122001.
105. The District Municipal Commissioner, Bhiwani Municipal Committee, Near Railway Station, Bhiwani, Haryana.
106. The Additional Deputy Commissioner, Municipal Council Rewari, Bharawas Rd, Near Agarsen Chowk, Bhajan Ka Bagh, Raam Bagh Mahalla Rewari, Haryana -123401.
107. The District Municipal Commissioner, Municipal Council Narnaul, Near PWD Rest House, Narnaul, Mahendragarh, Haryana.
108. The Deputy Commissioner, Municipal Council, Palwal, Second Floor, Mini Secretariat, Palwal, Haryana- 121102.
109. The Executive Officer, Municipal Committee, Nuh, Near Sabzi Mandi, Civil Lines, Nuh, Haryana - 122107.
110. The Executive Officer, Municipal Council, Jhajjar, Chhuchhakwas Road, Jhajjar, Haryana - 124103.
111. The Deputy Commissioner, Municipal Council, Mini Secretariat, District Charkhi Dadri, Haryana.

112. The Deputy Commissioner, Municipal Council, Police Lines, District Jind, Haryana -126102.
113. The Commissioner, Nagar Nigam Bharatpur, Mathura Gate, Bharatpur, Rajasthan – 321001.
114. The Commissioner, Nagar Parishad, Alwar Church Road, Alwar, Rajasthan.
115. The Chief Executive Officer (CEO), Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana – 122003.
116. Chief Controller of Explosives, PESO, CGO Complex, 5th, A Block, Seminary Hills, Nagpur, Maharashtra – 440001.
117. Managing Director, BSES Rajdhani Power Limited, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, New Delhi - 110019.
118. The Managing Director, BSES Yamuna Power Limited, Shakti Kiran Building, Vishwas Nagar, Shahdara, Delhi -110032.
119. Chief Executive Officer, Tata Power Delhi Distribution Limited (TPDDL), Tata Power Delhi Distribution Ltd, Hudson Lines, Kingsway Camp, Delhi-110009.
120. Managing Director, Uttar Haryana Vidyut Vitran Nigam Limited (UHVVNL) Vidyut Sadan, Plot No. C-16, Sector-6, Panchkula, Haryana.
121. Managing Director, Dakshani Haryana Vidyut Vitran Nigam Limited (DHVVNL), Vidyut Sadan, Vidyut Nagar, Hisar, Haryana -125005.
122. Managing Director, Pashchimanchal Vidyut Vitran Nigam Limited (PVVNL), Urja Bhawan, Victoria Park, Meerut, Uttar Pradesh - 250001.
123. Managing Director, Noida Power Company Limited (NPCL) Commercial Complex, 1<sup>st</sup> Avenue, Pocket H, Sector Alpha II, Greater Noida, Uttar Pradesh.
124. Managing Director, Jaipur Vidyut Vitran Nigam Limited (JVVNL), Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
125. Managing Director, Bharatpur Electricity Service Limited (JVVNL) Vidyut Bhawan, Jyoti Nagar, Jaipur, Rajasthan - 302005.
126. Managing Director, Delhi Transport Corporation (DTC), Government of National Capital Territory of Delhi, DTC Headquarters, IP Estate, New Delhi-110002.
127. Managing Director, U P State Road Transport Corporation, Tehri Kothi, MG Marg, Lucknow, Uttar Pradesh - 226 001.
128. Managing Director, State Road Transport Corporation of Haryana, 30 Bays Building, 2<sup>nd</sup> Floor, Sector - 17C, Chandigarh – 160017.
129. Managing Director, Rajasthan State Road Transport Corporation, Parivahan Marg, Chaumu House, Jaipur, Rajasthan - 302 001
130. The Chief Engineer (O&M), Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Vidyut Sadan Vidyut Nagar Hisar, Haryana – 125 122.
131. The Chief Engineer (O&M), Deen Bandhu Chhotu Ram Thermal Power Station, Haryana Power Generation Corporation Ltd, Village- Pansara, Yamunanagar – 135 004.

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132. The Chief Engineer (O&M), Panipat Thermal Power Station, Haryana Power Generation Corporation Ltd., Village Assan, Jind Road, Panipat, Haryana – 132 105.
133. Sr. Vice President (O&M), Jhajjar Power Ltd., Mahatma Gandhi Thermal Power Plant, CLP India Ltd, Tehsil- Matanhai, Dist- Jhajjar, Haryana - 124106
134. Plant in charge, Harduaganj Thermal Power Station, **Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited**, 14, Ashok Marg, Shakti Bhavan, Lucknow
135. The Chief Engineer (O&M) Talwandi Sabo Power Ltd, Village – Banawala, Mansa, Talwandi Sabo Road, Mansa - 151 302.
136. Sr. Vice President (O&M), Rajpura Thermal Power Plant, Nabha Power Ltd, Nalash/Nalas Village, Rajpura, Dist. Patiala, Punjab.
137. The Chief Engineer (O&M), Guru Gobind Singh Thermal Power Station, Punjab State Electricity Board, Ropar, Punjab.
138. The Chief Engineer (O&M), Guru Hargobind Singh Thermal Power Station, Punjab State Electricity Board Lehra Mohabbat, Bhatinda, Punjab.
139. Chief General Manager, National Capital Thermal Power Station (NCTPS) National Thermal Power Corporation, Dadri, Dist: Gautam Budhnagar, Uttar Pradesh -201 008.
140. The Chief Engineer (O&M) Rajiv Gandhi Thermal Power Project, Haryana Power Generation Corporation Ltd., Tehsil, Khedar, Barwala, Hisar, Haryana - 125 122.

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1. The Chairman and CEO, Railway Board, Raisina Road, Central Secretariat, New Delhi, Delhi 110001.
2. The Secretary, Department of Personnel and Training (DoPT), Government of India, Room No. – 112, North Block, New Delhi – 110 001
3. The Director General, Central Public Work Department (CPWD) A-Wing, Room No. 101 Nirman Bhawan, New Delhi
4. The Additional Chief Secretary, Health Department, Govt. of Haryana
5. The Additional Chief Secretary, Medical Health & Family Welfare Department, Govt. of Rajasthan
6. The Principal Secretary, Medical Health & Family Welfare, Govt. of Uttar Pradesh
7. The Secretary, Health & Family Welfare, Govt. of NCT of Delhi

**Copy also to:**

1. The Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, Jor Bagh, New Delhi
2. The Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110 001.
3. The Secretary, Ministry of Petroleum and Natural Gas, Government of India, Shastri Bhawan, New Delhi – 110 001.
4. The Secretary, Ministry of Road Transport and Highways, Government of India, Transport Bhawan, New Delhi – 110 001.
5. The Secretary, Ministry of Power, Government of India, Rafi Marg, Shram Shakti Bhavan, New Delhi, Delhi 110001
6. The Secretary, Department of Telecommunication, Ministry of Communication & IT, Government of India, Sanchar Bhawan, 20 Ashoka Road, New Delhi
7. The Chairperson and all Members (including Associate Members), CAQM



(R.K. Agrawal)

Director (Technical)  
(Member & Convenor of Sub-Committee on GRAP)